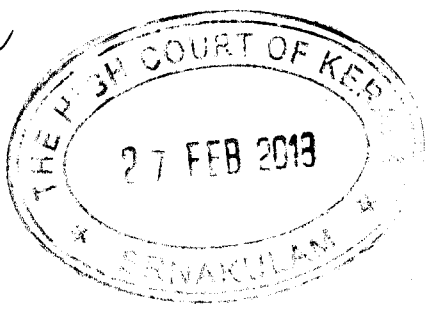


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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 24-02-2018

PROCEEDINGS

Judiciary - Sitting arrangements in the Sub Court, Koyilandy - - orders issued

ORDER NO. B1(A) 63/2018

Sri. G.Rajesh, Additional Sub Judge-II, Kozhikode, who is placed in full additional charge of the Sub Judge, Koyilandy is directed to conduct sitting in the Sub Court, Koyilandy in the afternoon of alternate Saturdays for attending admission matters till the courts close for summer vacation.

(By Order),

PH

K. Haripal
Registrar(Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl.Chief Secretary to Government, Home (C) Department, Thiruvananthapuram (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director of Kerala Judicial Academy.
- The District Judge Kozhikode
- The Officers and Courts concerned
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice P.R Ramachandra Menon
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell
- The Kerala Judicial Academy, Aluva , Athani
- The Administrative Records Section, High Court (2 copies)